

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

Date : 22<sup>nd</sup> May, 2017

Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM  
JUDICIAL MEMBER**

**HON'BLE DR. NAGIN NANDA  
EXPERT MEMBER**

| S.NO.                              | CASE NO.   | PARTIES  | COUNSEL FOR PARTIES  |
|------------------------------------|--|--|--|
| <b>FOR DIRECTION</b>               |  |  |  |
| 1.                                 | <b>Original Application No. 303/2017</b><br>(Earlier O.A.No.299/2016)      | Diwan Singh & Anr.<br>Vs.<br>Union of India & Ors.                               | <b>Affidavit filed by Mr. Tarunvir Singh Khehar, Adv. for GNCTD</b>  |
| <b>FOR ADMISSION</b>               |  |  |  |
| 2.                                 | <b>Execution Application No. 26/2017 IN</b><br>O. A. No. 299/2016          | Diwan Singh & Anr.<br>Vs.<br>Union of India & Ors.                               | Mr. Ritwick Dutta & Mr. Rahul Choudhary,<br>Adv. for Applicant   |
| 3.                                 | Original Application No. 257/2017  | K. C. Tan Industries<br>Vs.<br>Uttar Pradesh Pollution Control Board             | Mr. S. A. Zaidi, Adv. for Applicant  |
| 4.                                 | Original Application No. 262/2017  | Tajammul Ki Tannery<br>Vs.<br>Uttar Pradesh Pollution Control Board              | Mr. S. A. Zaidi, Adv. for Applicant  |
| 5.                                 | Original Application No. 263/2017  | M/s Sabra Leather Finishers<br>Vs.<br>Uttar Pradesh Pollution Control Board      | Mr. S. A. Zaidi, Adv. for Applicant  |
| 6.                                 | Original Application No. 328/2017  | Federation of Apartment Owners Association & Anr.<br>Vs.<br>State of U.P. & Ors. | Mr. Dipesh Choudhary, Adv. for Applicant   |
| <b>FOR COMPLETION OF PLEADINGS</b> |  |  |  |
| 7.                                 | Original Application No. 489/2014<br>(M.A.No.803/2014 & M.A. No. 934/2015) | Indian Institute of Sustainable Development<br>Vs.<br>U.O.I & Ors.               | Mr. Gaurav Kumar Bansal & Mr. Sudeep Dey, Adv. for the Applicant<br><br>Mr. Rahul Pratap, Adv. for R-1<br>Mr. Raman Yadav, Adv. for State of UP<br>Mr. Jogy Scaria, Adv. for R-5 & 11<br>Mr. R. Rakesh Sharma, Adv. for State of TN<br>Mr. Sovmyajit Pavi, Adv. for R-14<br>Mr. Guntur Prabhakar, Adv. for R-15<br>Mr. Rahul Verma, Adv. for R-17<br>Ms. Kankana Arundhara, Adv. for R-18<br>Mr. Devraj Ashok, Adv. for Karnataka<br>Ms. Aprajita Mukherjee, Adv. for R-19<br>Mr. Pulkit Prakash, Adv. for State of Mizoram<br>Mr. Anil Shrivastava, Adv. for State of AP<br>Mr. Suryanarayan Singh, Adv. for State of HP<br>Mr. Sapam Biswajit Meitei, Adv. for Manipur<br>Ms. Ruchira Gupta, Adv. for State of Goa<br>Ms. Deepika Ghatowar, Adv. for Uttarakhand<br>Mr. Rahul Verma, Adv. for state of Jharkhand<br>Mr. Ravi Kant, Adv. for State of Mizoram<br>Mr. Gopal Singh, Adv. for State of Tripura<br>Mr. Edward Belho, Adv. for State of Nagaland<br>Mr. G. Prakash, Adv. for State of Kerala |
| 8.                                 | Original Application No.   | Ram Niwas Goel   | Ms. Divya Sharma, Adv.   |

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|                    | 613/2016  | Vs.<br>Commissioner, East Delhi Municipal Corporation  | Mr. Sanjay Upadhyay, Adv.(Amicus Curiae)<br>Mr. Balendu Shekhar, Adv. for EDMC<br>Mr. Tarunvir Singh Khehar, Adv. for GNCTD<br>Mr. Rajiv Bansal, Adv. for DDA<br>Mr. Rajeev Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA   |
| 9.                 | Original Application No. 244/2017<br>(M.A. No. 463/2017)  | Sukhvinder Singh<br>Vs.<br>State of Haryana & Ors.   | Ms. Shweta Jain, Adv. for Applicant<br><br>Mr. Divya Prakash Pandey, Adv. for MoEF<br>Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 4  |
| <b>FOR HEARING</b> |   |  |   |
| 10.                | Original Application No. 96/2017<br>(M.A. No. 138/2017,<br>M.A. No. 357/2017,<br>M.A. No. 403/2017 &<br><b>M.A. No. 613/2017</b> )  | SND Public School, Palwal<br>Vs.<br>State of Haryana & Ors.  | Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant<br><br>Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 3<br>Mr. Raman Yadav, Adv. (LC)  |
| 11.                | <b>Execution Application No. 27/2016</b><br>(M.A. No. 114/2017) <b>IN</b><br>O.A. No. 03/2016   | Kaushambi Apartment Residents Welfare Association (KARWA)<br>Vs.<br>Municipal Commissioner Ghaziabad Nagar Nigam | Mr. Vinay Kumar Mittal, Applicant in person<br><br>Ms. Priyanka Swami, Adv. for GNN<br>Mr. Raman Yadav, Adv. for GDA  |
| 12.                | Original Application No. 190/2016<br>(M.A. No. 353/2016,<br>M.A. No. 545/2017,<br>M.A. No. 546/2017,<br><b>M.A. No. 603/2017,</b><br><b>M.A. No. 605/2017,</b><br><b>M.A. No. 614/2017 &amp;</b><br><b>M.A. No. 615/2017)</b> | Sushil Raghav & Anr.<br>Vs.<br>Central Ground Water Authority & Ors.   | Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant<br><br>Mr. A. K. Prasad, Adv. for R-1<br>Mr. Abhishek Yadav, Adv. for R-3, 5 & 9<br>Mr. Taruna A. Prasad, Adv. for MoEF<br>Mr. Pradeep Mishra, Adv. for R-4<br>Mr. Raman Yadav, Adv. for R-7 to 10<br>Mr. Rajesh Raina, Adv. for R-11<br>Ms. Priyanka Swami, Adv. for Nagar Nigam Ghaziabad<br>Ms. Pyoli & Mr. Somesh Chandra Jha, Adv.<br>Mr. Anubhav Anand Aron, Adv.<br>M/s NULI & NULI for Applicant in M.A. No. 614/2017 & 615/2017 |
| 13.                | Original Application No. 256/2016   | Sushil Chaudhary<br>Vs.<br>Government of NCT of Delhi & Ors.   | Mr. K. Sunil, Adv. for Applicant<br><br>Mr. Tarunvir Singh Khehar, Adv. for R-1 to 4 & 6<br>Ms. Sakshi Popli, Adv. for R-5<br>Mr. K. K. Tiwari, Adv. for R-7<br>Mr. Rahul Khurana, Adv. for R-8   |
| 14.                | Original Application No. 333/2016<br>(M.A. No. 441/2017 &<br><b>M.A. No. 612/2017</b> )   | Shailesh Singh<br>Vs.<br>State of UP & Ors.  | Mr. Sudeep Dey, Adv. with Mr. Shailesh Singh, Applicant<br><br>Mr. Abhishek Yadav, Adv. for R-1, 3 & 4<br>Mr. Dileep Poolakkot, Adv. for R-2<br>Mr. Pradeep Misra, Adv. for -5<br>Mr. Saqib, Adv. for R-6<br>Mr. B. V. Niren, Adv. for R-7<br>Mr. Attin Shankar Rastogi, Adv. for MoEF<br>Mr. Rajkumar, Adv. for CPCB   |
| 15.                | Original Application No. 690/2016<br><b>(M.A. No. 618/2017 &amp;</b><br><b>M.A. No. 619/2017)</b>   | Anil Varma<br>Vs.<br>Union of India & Ors.   | Ms. Sunaina Valecha, Adv. for Applicant<br><br>Mr. Rahul Pratap, Adv. for MoEF<br>Mr. Divya Prakash Pandey, Adv.<br>Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-3 to 5, 7 & 11 to 13<br>Mr. B. V. Niren, Adv. for CGSC<br>Mr. Om Prakash, Adv. for R-8<br>Mr. Rajkumar, Adv. for CPCB   |
| 16.                | Original Application No. 317/2015   | Rashid Ali Warsi   | Dr. Ajay Kumar & Mr. Nandlal Kumar Mishra, Advs. for the Applicant  |

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|     | (M.A. No. 831/2015 & M.A. No. 402/2017)                                      | UPSIDC Ltd. Ors.<br><br>Vs.  | Mr. Rajesh Raina, Adv. for R-1<br>Mr. Pradeep Mishra, Adv. for R-2 & 3<br>Mr. Abhishek Yadav, Adv. for R-4<br>Mr. Rajkumar, Adv. for R-6<br>Mr. Ravi P. Mehrotra, Adv. for UPSIDC<br>Mr. Ashish Batra, Adv.<br>Mr. Pradeep Jain, Adv.   |
| 17. | Original Application No. 24/2014   | Shiv Prasad<br><br>Vs.<br>U.O.I. & Ors.  | Mr. Sanjay Upadhyay & Mr. Salik Shafique, Adv. for the Applicant<br><br>Mr. Vikas Malhotra, Adv. for R-1<br>Mr. Rahul Verma, AAG for R-2 & 6<br>Mr. Abhishek Paruthi, Adv. with Mr. Rajkumar, Adv. for CPCB<br>Mr. Mukesh Verma, Adv. for R-4<br>Mr. Aditya Singh, Adv. for R-5<br>Mr. Pradeep Mishra, Adv. for R-7<br>Mr. Pinaki Misra, Sr. Adv. with Mr. Sidharth Bhatnagar & Ms. Ritwika Nanda, Adv. for R- 8 to 21 & 23 to 25   |
| 18. | Original Application No. 101/2014  | Sobha Singh & Ors.<br><br>Vs<br>State of Punjab & Ors.                               | Mr. Manish Kumar, Adv. for Applicant<br><br>Mr. Anil Soni, AAG for R-1<br>Ms. Panchajanya Batra Singh, Adv. for R-3<br>Mr. B. V. Niren, Adv. for MoUD<br>Mr. Shubham Bhalla, Adv. for R-5<br>Mr. S. S. Shamsbery, Adv. for R-6 & 7<br>Mr. A.R Takkar, Adv. for R-9 to 11<br>Mr. Rajkumar, Adv. for CPCB<br>Mr. Vikas Malhotra, Adv. for MoEF<br>Dr. Shiva Sharma, Adv.  |
| 19. | Original Application No. 518/2015<br>(M.A. No. 1249/2015)                    | Deepak Enterprises<br><br>Vs.<br>Government of N.C.T. Delhi & Ors.                   | Mr. Pinaki Misra, Sr. Adv. with Mr. Manish Chauhan, Adv. for Applicant<br><br>Ms. Sakshi Popli, Adv. for NDMC & DJB<br>Mr. Tarunvir Singh Khehar, Adv. for GNCTD<br>Mr. B. V. Niren, Adv. for R-9<br>Mr. Dinesh Jindal, LO for DPCC   |
| 20. | Original Application No. 108/2013<br>(M.A. No. 489/2015)                     | Legal Aid, National Green Tribunal Bar Association<br><br>Vs.<br>NCT of Delhi & Ors. | Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant<br><br>Mr. Vivek Kr. Tandon, Adv. for R-1, 5 & 6<br>Mr. A.K. Prasad, Adv. for R – 2<br>Ms. Sakshi Popli, Adv. for R - 3<br>Mr. Suresh Tripathy, Adv. for R – 4<br>Mr. D. Rajeshwar Rao, Adv. for R – 7<br>Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for R-8<br>Mr. Raj Kumar, Adv. with Mr. Bhupendra Kumar, LA for C.P.C.B.<br>Mr. Sunil Satyarthi, Adv. for DCB<br>Mr. Anusuya Salwan, Adv. for DSIIDC<br>Mr. B. V. Niren, Adv.<br>Mr. Tarunvir Singh Khehar, Adv. for GNCTD<br>Mr. Sumit Pushkarma, Adv. for DJB |
| 21. | Original Application No. 179/2013<br>(M.A. No. 866/2014 & M.A. No. 644/2015) | Raj Hans Bansal<br><br>Vs.<br>Ministry of Water Resources & Ors.                     | Mr. Gaurav Kr. Bansal, Adv. for Applicant<br><br>Ms. Kimmi Brara, Adv. for R – 1<br>Ms. Panchajanya Batra Singh, Adv. for R-2<br>Mr. V. K. Tandon, Adv. for R – 3<br>Mr. A.K. Prasad, Adv. for R – 4<br>Mr. Suresh Tripathy, Adv. for R – 5<br>Mr. Narender Pal Singh, Adv. for R – 6   |

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|     |   |  | <p>Mr. Ajeya Bhardwaj, Adv. for R-8<br/> Mr. Sunil Satyarthi, Adv. for DCB<br/> Mr. Anusuya Salwan, Adv. for DSIIDC<br/> Ms. Sakshi Popli, Adv. for NDMC<br/> Mr. A.D.N. Rao, Adv. for DMRC<br/> Ms. P. S. Sindu, Adv.<br/> Mr. S. K. Bhattacharya, Adv.<br/> Mr. Vikas Sood, Adv.<br/> Ms. Sangeeta Singh, Adv.<br/> Mr. Pradeep Kumar, Adv.<br/> Mr. Anil Grover, AAG &amp; Mr. Rahul Khurana,<br/> Adv. for State of Haryana<br/> Mr. Raj Kumar, Adv. with Mr. Bhupendra<br/> Kumar, LA for C.P.C.B.<br/> Mr. Sumit Pushkarma, Adv. for DJB</p> |
| 22. | Appeal No. 67/2015<br>(M.A. No. 652/2015) | Apex Chambers of Commerce and<br>Industries of N.C.T. of Delhi & Ors.<br>Vs.<br>Government of NCT Delhi & Ors. | <p>Mr. Pinaki Mishra, Sr. Adv. with<br/> Mr. Pradeep Kumar, Adv. for Appellant</p> <p>Mr. Narender Pal Singh, Adv. for R-1 to 3<br/> Mr. A. Kr. Prasad, Adv. for R-4<br/> Mr. Vivek Kr. Tandon, Adv. for R-5<br/> Ms. Ranjana Roy, Adv. for R-6<br/> Mr. Sudhir Kr., Adv. for R-7<br/> Mr. Moni Chinmay, Adv. for R-8<br/> Ms. Puja Kalra, Adv. for R-9<br/> Mr. Tarunvir Singh Khehar, Adv. for<br/> GNCTD<br/> Mr. Sumit Pushkarma, Adv. for DJB</p>   |
| 23. | Original Application<br>No.125/2013       | Rameshwar Singh<br>Vs.<br>State of U.P. & Ors.   | <p>Mr. Rahul Choudhary, Adv. for Applicant</p> <p>Mr. Abhishek Yadav, Adv. for R-1, 2 &amp; 5<br/> Mr. Pradeep Mishra &amp; Mr. Daleep Kumar<br/> Dhayani, Adv. for R-3<br/> Mr. Avijit Bhushan, Adv. for R-4<br/> Mr. Ashish S. Kulshrestha, Adv. for R-6<br/> Mr. Vikas Malhotra, Adv. for R-7<br/> Mr. A. Kulshrestha, Adv. for UPSIDC<br/> Mr. Tarunvir Singh Khehar, Adv.</p>   |
| 24. | Original Application No.<br>329/2015      | Gram Panchayat ARABA<br>Vs.<br>State of Rajasthan & Ors.   | <p>Dr. Nupur Bhatti, Adv. for Applicant</p> <p>Mr. Shiv Mangal Sharma, AAG with<br/> Mr. Saurabh Rajpal, Adv. for RSPCB<br/> Mr. Rajesh Panwar, AAG for R-4 to 6<br/> Mr. Rohit Sachaw for R-7<br/> Mr. Rajkumar, Adv. with Mr. Bhupender<br/> Kumar, LA for CPCB<br/> Mr. Sanjeet Purohit, Adv. for RIICO</p>   |
| 25. | Original Application No.<br>521/2015      | M. M. Charitable Trust<br>Vs.<br>State of Rajasthan & Ors.   | <p>Mr. Kshamendra Mathur, Adv. for Applicant</p> <p>Dr. P. S. Bhati, AAG for RSPCB<br/> Mr. Shiv Mangal Sharma, AAG Rajasthan<br/> and RSPCB<br/> Mr. Krishna Kumar Singh, Adv. for MoEF<br/> Mr. Tarunvir Singh Khehar, Adv. for DPCC<br/> Mr. Dinesh Mehta, Adv. for R-3<br/> Mr. Sanjeet Purohit, Adv. for R-6<br/> Mr. Rishabh Sanchit, Adv. for JPNT<br/> Mr. Rahul Khurana, Adv.<br/> Mr. Sarad K. Sunny, Adv.<br/> Mr. B. V. Niren, Adv. for CGSC<br/> Mr. Pradeep Mishra, Adv. for UPPCB</p>   |
| 26. | Original Application                      | U.R. Beniwal   | Mr. Siddharth Tatiya, Adv. for Applicant   |

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|     | No.448 (T <sub>HC</sub> )/2013<br>(CW 4050/12)<br>(M.A. No. 1228/2015 &<br>M.A. No. 513/2017)   | Vs.<br>State of Rajasthan & Ors.   | Mr. Shiv Mangal Sharma, AAG with<br>Mr. Saurabh Rajpal, Adv. for RSPCB<br>Mr. Sanjeet Purohit, Adv. for RIICO<br>Mr. V.K. Mathur, Adv. for R – 3<br>Mr. Dinesh Mehta, Adv. for R – 4<br>Mr. Raja L. Choudhary, Adv. for R – 5<br>Mr. Kuldeep Mathur, Adv. for R – 10<br>Mr. Ravi Bhandari, Amicus Curiae<br>Mr. Pragya Baghel, Adv.<br>Dr. R. Kharha, Adv.<br>Mr. Rajkumar, Adv. for CPCB<br>Mr. Krishna Kumar Singh, Adv. for MoEF<br>Mr. A. K. Prasad, Adv. for CGWA |
| 27. | <b>M.A No. 832/2014</b> in<br>Original Application No.<br>358(THC)/2013                         | Laxmi Suting<br>Vs.<br>State of Rajasthan & Ors.   | Mr. Sanjeet Purohit, Adv. for Applicant<br><br>Mr. Shiv Mangal Sharma, AAG with<br>Mr. Saurabh Rajpal, Adv. for RSPCB<br>Dr. R. Kharha, Adv.<br>Mr. Dinesh Mehta, Adv. for R-4<br>Mr. Rajkumar, Adv. for CPCB<br>Mr. Krishna Kumar Singh, Adv. for MoEF<br>Mr. A. K. Prasad, Adv. for CGWA   |
| 28. | Original Application No.<br>20(T <sub>HC</sub> )/2015   | Ramesh<br>Vs.<br>State of Rajasthan & Ors.   | Mr. Shiv Mangal Sharma, AAG for R-1 & 2<br>Mr. A. K. Prasad, Adv. for GGWA<br>Mr. Rajkumar, Adv. with Mr. Bhupender<br>Kumar, LA for CPCB<br>Mr. Krishna Kumar Singh, Adv. for MoEF  |
| 29. | Original Application<br>No.446 (T <sub>HC</sub> )/2013<br>(CW 7932/11)<br>(M.A. No. 811/2015)   | Multan Singh<br>Vs.<br>State of Rajasthan & Ors.   | Mr. Ravi Bhandari, Amicus Curiae<br><br>Mr. Shiv Mangal Sharma, AAG for R-1<br>Mr. Dinesh Mehta, Adv. for R – 5<br>Mr. Sanjeet Purohit, Adv. for RIICO<br>Mr. A. K. Prasad, Adv. for CGWA<br>Dr. R. Kharha, Adv.<br>Mr. Rajkumar, Adv. with Mr. Bhupender<br>Kumar, LA for CPCB<br>Mr. S. A. Zaidi, Adv.   |
| 30. | Original Application No.<br>41/2015<br>(M.A No. 100/2015)<br><b>(PH)</b>                        | Umashankar Patwa & Ors.<br>Vs.<br>Union of India & Ors.<br><br><b>(Earlier titled as D.K. Joshi Vs. Union<br/>of India &amp; Ors.)</b> | Mr. Ritwick Dutta & Mr. Rahul Choudhary,<br>Advs. for Applicant<br><br>Mr. Rajesh Kumar Singh, Adv. for R – 1<br>Mr. Abhishek Yadav, Adv. for R-2, 3, 6 & 7<br>Mr. Pradeep Mishra, Adv. for R – 4<br>Mr. Pinaki Mishra, Sr. Adv. with Mr. Ajit<br>Sharma, Adv. for R – 5<br>Ms. Antima Bazaz, Adv.<br>Mr. Vikas Malhotra, Adv. for MoEF<br>Mr. Ravi P. Mehrotra, Adv.<br>Mr. Tarunvir Singh Khehar, Adv. for Agra<br>Development Authority                             |
| 31. | Original Application No.<br>189/2014<br>(M.A No. 654/2014 &<br>M.A No. 356/2017)<br><b>(PH)</b> | Umashankar Patwa & Ors.<br>Vs.<br>Union of India & Ors.<br><br><b>(Earlier titled as D.K. Joshi Vs. Union<br/>of India &amp; Ors.)</b> | Mr. Ritwick Dutta & Mr. Rahul Choudhary,<br>Advs. for Applicant<br><br>Mr. Rajesh Kumar Singh, Adv. for R – 1<br>Mr. Abhishek Yadav, Adv. for R-2, 3, 6 & 8<br>Mr. Pradeep Mishra, Adv. for R – 4<br>Mr. Ajit Sharma, Adv. for R-5<br>Mr. J.M. Sharma, Sr. Adv. along with<br>Mr. Pinaki Mishra, Sr. Adv.<br>Mr. Avijit Bhushan, Adv. for R - 7  |

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